

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 324
365(ND)/2017

IN THE MATTER OF:

Mr. Ashok Kumar Verma

.... **APPLICANT/PETITIONER**

Vs.

M/s. Baver Suspension Pvt. Ltd. & Ors.

.... **RESPONDENT**

SECTION

U/s 241-242

Order delivered on 28.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Barun kumar Sinha and Ms. Pratibha Sinha,
Advocates

For the Respondent : Mr. Mohit Nandwani, Mr. Pradeep Dhingra,
Advocates

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 03.07.2023.

Sd/-
(Court Officer)